

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 5th May, 2016
Time : 11:15 AM

**HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 195/2016 (M.A. No. 415/2016)	Ojasvi Party Vs. Govt. of NCT of Delhi	Swami Om Ji & Mr. Mukesh Jain, Applicant in person
AFTER NOTICE			
2.	M.A. No. 290/2016 in Original Application No. 455/2015	Dr. Devashish Bhattacharya Vs. State of Uttar Pradesh & Ors.	Mr. Ajit Sharma, Adv. for Applicant Ms. Savitri Pandey, Adv. for R-1,2,4,6 to 8
FOR COMPLETION OF PLEADINGS			
3.	Execution Application No. 2/2015 (M.A. No. 1251/2015) in Original Application No. 469/2015	Amit Kumar Vs. State of Uttarakhand & Ors.	Ms. Pooja Dhar, Adv. for Applicant Mr. D. Bharti Reddy, Adv. for State of Uttarakhand Mr. Mukul Singh, Adv. for MoEF & CC Mr. Mukesh Verma, Adv. for R-6 Mr. Rahul Verma, Adv. for Zila Panchayat, Haridwar Mr. B. V. Niren, Adv. for CGWA
4.	Original Application No. 469/2015	Amit Kumar Vs. State of U.K. & Ors.	Ms. Pooja Dhar, Adv. for Applicant Mr. D. Bharti Reddy, Adv. for State of Uttarakhand Mr. Mukul Singh, Adv. for MoEF & CC Mr. Mukesh Verma, Adv. for R-6 Mr. Rahul Verma, Adv. for Zila Panchayat, Haridwar Mr. B. V. Niren, Adv. for CGWA
5.	Original Application No. 100/2016 (M.A. No. 194/2016)	Gram Sarai Vikas Samiti (Regd.) Vs. State of Uttarakhand & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Ms. D. Bharti Reddy, Adv. for R-1 Mr. Rahul Verma, Adv. for R-3 Mr. Mukesh Verma, Adv. for R-4
FOR HEARING			
6.	Original Application No.123/2015 (M.A.No.354/2015 & M.A. No. 418/2016)	Jai Hind Vs. Central Pollution Control Board & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Ms. Savitri Pandey, Adv. for R-2 & 5 Mr. Pradeep Misra, Adv. for R-3 & R-4 Mr. Bhupinder Kumar, LA for CPCB Mr. C. Kannan, Adv. Mr. Siddhesh Kotwal, Adv.
7.	Original Application No. 238/2015	Anil Uppal & Ors. Vs. U.O.I. & Ors.	Mr. Piyush Sharma, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. Anil Grover, AAG & Mr. Rahul Khurana, Adv. for R-2 to 5 & 7 to 10 Mr. Sanjeev Anand, Adv. for-3 Mr. Siddharth Bhatia, Adv. for R-6 Mr. A. K. Prasad, Adv. for R-11 Mr. V. V. Vardhan for CGWA

8.	Original Application No. 319/2015	Vishwanath Chaturvedi UOI & Ors.	Vs. Mr. Shekhar G Devasa, Manish Tiwari & Sriram P, Adv. for Applicant Mr. Rahul Pratap, Adv. for R-1 Ms. Abhishek Paruthi, Adv. for CPCB Mr. Sanjeev Ralli, Adv. for R-3 & 4 Ms. Puja Kalra, Adv. for R-5 Mr. Rajiv Bansal, Adv. for R-6 Mr. Rajkumar, Adv. for R-8 Mr. Sanjana Saddy, Adv. Mr. Ravinder Sethi, Sr. Adv. with Mr. Anurag Chawla, Adv. for R-9 Ms. Sakshi Popli, Adv. for DJB & NDMC
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Date : 5th May, 2016
Time : After the above Bench

HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Execution Application No. 11/2016 in O.A. No. 229/2014	Gulmohar Park Journalists Welfare Association Vs. South Delhi Municipal Corporation & Ors.	Mr. Piyush Sharma & Mr. Aditya N. Prasad, Advs. for Applicant

For orders, cause list and other information please visit our website: www.greentribunal.gov.in